

GOVERNMENT OF INDIA
MINISTRY OF AGRICULTURE AND FARMERS WELFARE
DEPARTMENT OF AGRICULTURE AND FARMERS WELFARE

LOK SABHA
UNSTARRED QUESTION NO. 3856

TO BE ANSWERED ON THE 12TH AUGUST, 2025

ACCESS OF MSP

3856. SHRI VISHNU DAYAL RAM:
SMT. ROOPKUMARI CHOUDHARY:
SHRI MUKESH RAJPUT:

Will the Minister of AGRICULTURE AND FARMERS WELFARE कृषि एवं किसान कल्याण मंत्री be pleased to state:

- (a) the details of process whereby farmers can access information related to the Minimum Support Price (MSP);
- (b) whether the recommendation of the M.S. Swaminathan Report to determine MSP with at least fifty percent profit over the cost of production is being followed;
- (c) the reasons for not implementing all the recommendations of the Swaminathan Committee;
- (d) the details of steps taken to fix MSP as per the said report;
- (e) whether there is any legal guarantee for the provision of MSP; and
- (f) if not, the steps taken to ensure a legal guarantee of the MSP for farmers?

ANSWER

THE MINISTER OF STATE FOR AGRICULTURE AND FARMERS WELFARE

कृषि एवं किसान कल्याण राज्यमंत्री (SHRI RAMNATH THAKUR)

(a): The details of information related to the Minimum Support Price (MSP) are available on the website of the Ministry of Agriculture & Farmers Welfare (MoA&FW) which can be accessed at: <https://agriwelfare.gov.in/>.

(b) to (d): Every year, Government fixes Minimum Support Prices (MSPs) for 22 mandated agricultural crops based on the recommendations of the Commission for Agricultural Costs & Prices (CACP), after considering the views of the State Governments and Central Ministries/Departments concerned.

National Commission on Farmers (NCF), constituted under the Chairmanship of Prof. M.S. Swaminathan in 2004, inter alia, recommended that Minimum Support Price (MSPs) should be at least 50 percent more than the weighted average cost of production. To give effect to this recommendation, Government, in its Union Budget for 2018-19, had made an announcement to keep MSP at a level of minimum one and half times of the cost of production as a pre-determined principle. Accordingly, MSPs for all mandated Kharif, Rabi and other commercial crops have been fixed with a margin of at least 50 percent over weighted average cost of production.

(e) & (f): To make Minimum Support Prices (MSPs) more effective and transparent, a committee has been constituted on 12th July 2022. The subject matter of the committee also include (i) Suggestions on practicality to give more autonomy to Commission for Agricultural Costs and Prices (CACP) and measures to make it more scientific, and (ii) To strengthen the Agricultural Marketing System as per the changing requirements of the country to ensure higher value to the farmers through remunerative prices of their produce by taking advantage of the domestic and export opportunities.
